

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000001/2023	SURESH CHANDRA MISHRA VS ERSTWHILE INFRASTRUCTURE PVT. LTD.	SANTOSH KUMAR PATTANAİK VS	// (//
2	BLAPL/0000266/2023	PRAKASH NAYAK @ MUNA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	KHURDA MODEL /249 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000051/2022
3	BLAPL/0000267/2023	BINU@ BISWAJIT MOHANTA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	KALINGA NAGAR /152 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000078/2022
4	BLAPL/0000268/2023	DOLAGOBINDA MALİK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /494 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002380/2022
5	BLAPL/0000269/2023	PRAFULLA KUMAR NAYAK @ TUNA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BAGHAMARI /103 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000076/2022
6	BLAPL/0000270/2023	AKULA SANDHA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	NALCO /213 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000110/2022
7	BLAPL/0000271/2023	SK RAJA@ SK RIAJUDDIN VS STATE OF ODISHA	DEBASHIS MITRA VS	MARKAT NAGAR /211 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0001427/2022
8	BLAPL/0000272/2023	SUSANTA MALLICK VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHAKAPADA PS /32 /2022 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000193/2022
9	BLAPL/0000273/2023	RAMESWAR MAHUDU BAVSKAR VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000075/2022
10	BLAPL/0000274/2023	KARAN RAJENDRA SONTAKE VS STATE OF ODISHA	S.S.RAY(2) VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000027/2022
11	BLAPL/0000275/2023	RAJKISHORE NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /827 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0002620/2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0000276/2023	SURAJ DALABEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	SPL.TASK FORCE /1 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000133/2022
13	BLAPL/0000277/2023	MADHABANANDA DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000223/2022
14	BLAPL/0000278/2023	LUCKY @ LAXMAN JAMUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALIAPANI /97 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000124/2022
15	BLAPL/0000279/2023	LAXMAN SANDHA VS STATE OF ODISHA	RAJJEET ROY VS	TARBHA /227 /2022 J.M.F.C, TARA VA(Sonepur) GR/0000211/2022
16	BLAPL/0000280/2023	SURAJ PRAKASH VS STATE OF ODISHA	CHANDANA MISHRA VS	GOLANTHARA (BERHAMPUR) /108 /2022 A.D.J.,BERHAMPUR(Ganjam) Spl/0000026/2022
17	BLAPL/0000281/2023	KRUSHNA CHANDRA KANUNGO VS STATE OF ODISHA	ARIJEET MISHRA VS	GHATAGAON /84 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000696/2022
18	BLAPL/0000282/2023	SIDHA@ SIDHANTA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ANGUL SADAR PS /980 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000111/2022
19	BLAPL/0000283/2023	GOPAL KRISHNA PRADHAN @ OMM VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR (KODALA) /539 /2022 () //
20	BLAPL/0000284/2023	NIRMAL SAHOO @ BEDA @ CHITTA VS STATE OF ODISHA	B.S.TRIPATHY VS	KAMAKHYANAGAR /80 /2019 () //
21	BLAPL/0000285/2023	KISHORE DEBNATH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /309 /2022 () //
22	BLAPL/0000286/2023	NRUSINGHA CHARAN SANDHIBIGRAHA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BETNOTI /267 /2022 () //
23	BLAPL/0000287/2023	BABLU MAHATO	RAJIB LOCHAN PATNAIK	SEMILLIGUDA /27 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000288/2023	RANJAN ROUT	Anupam Dash	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000289/2023	PRADIP DAS @ PRADEEP	RAJIB LOCHAN PATNAIK	UMERKOTE /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000290/2023	AKSHA TIWARI	BHABANI SHANKAR DASPARIDA	BRAJARAJNAGAR /395 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000291/2023	ROHIT SUNA @ RAHUL SUNA @ ROHIT	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /386 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000292/2023	RAJAN @ RAJKISHORE SAHOO	PRAKASH KUMAR MISHRA	GANIA /81 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000293/2023	MAHENDRA SAHOO	MANAS RANJAN PANDA	PURI TOWN /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000294/2023	KANDU HIKAKA	SK. ZAFARULLA	LAXMIPUR /37 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000295/2023	SITARAM KHILLA	NIHAR RANJAN SAHOO	ORKEL /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000296/2023	SAMIRUL GOLDAR	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000297/2023	BIJAY SAHOO	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000298/2023	GANESWAR SINGH	SIDDHARTH PRASAD MISHRA	BALICHANDRAPUR /375 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0000299/2023	STATE OF ODISHA JEEBAN KRUSHNA SAHOO VS	MANAS KUMAR CHAND VS	// BALASORE SADAR /347 /2020 ()
36	BLAPL/0000300/2023	STATE OF ODISHA SIRI SINGH VS	AMLAN SHAKTI PAUL VS	// / /0 ()
37	BLAPL/0000301/2023	STATE OF ODISHA SUBASH NAYAK VS	RAMANI KANTA PATTANAIAK VS	// MUDANPUR RAMPUR /237 /2022 ()
38	BLAPL/0000302/2023	STATE OF ODISHA TAPU @ KABIRAJ BISWAL VS	LAXMIDHAR MAHAPATRA VS	// TANGI (KHURDA) /370 /2022 ()
39	BLAPL/0000303/2023	STATE OF ODISHA HRUSHIKESH DEB VS	MANAS KUMAR CHAND VS	// NANDAPUR /35 /2019 ()
40	BLAPL/0000304/2023	STATE OF ODISHA NADIM AKHTAR VS	KARTIK CHANDRA TRIPATHY VS	// CUTTACK SADAR /421 /2022 ()
41	BLAPL/0000305/2023	STATE OF ODISHA BABAJI DAS VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /362 /2022 ()
42	BLAPL/0000306/2023	STATE OF ODISHA SUNIL RAY VS	MANAS KUMAR CHAND VS	// NANDAPUR /35 /2019 ()
43	BLAPL/0000307/2023	STATE OF ODISHA DAITARI MAHAPATRA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /303 /2021 ()
44	BLAPL/0000308/2023	STATE OF ODISHA CHINA PRADHAN VS	BHARAT BHUSAN ROURTRAY VS	// DELANGA /334 /2022 ()
45	BLAPL/0000309/2023	STATE OF ODISHA BONAL DAS VS	BHOLANATH SAHA VS	// KALIMELA /272 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

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46	BLAPL/0000310/2023	DASARATHA PATRA VS STATE OF ODISHA	SATYABRATA PANDA VS	// () //
47	BLAPL/0000311/2023	SANKAR MOHANTY VS STATE OF ODISHA	SATYABRATA PANDA VS	// () //
48	BLAPL/0000312/2023	AJAY KUMAR @ YADAV VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// () //
49	BLAPL/0000313/2023	MD. SAKIL @ SAKIL AHMAD VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHHEND /234 /2022 () //
50	BLAPL/0000314/2023	ASHOK PATEL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /116 /2022 () //
51	BLAPL/0000315/2023	DAITARI PANGI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHITRAKONDA /142 /2022 () //
52	BLAPL/0000316/2023	SK. RIYAZUDDIN @ BITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /22 /2020 () //
53	BLAPL/0000317/2023	LAXMAN MAHANANDIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /2 /2023 () //
54	BLAPL/0000318/2023	SURAJ SING VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /24 /2022 () //
55	BLAPL/0000319/2023	GAJA @ SRITAM KUNDU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /347 /2022 () //
56	BLAPL/0000320/2023	AJIT MAJHI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BHAWANIPATNA TOWN /58 /2021 () //
57	BLAPL/0000321/2023	SANANDA NAIK	SASMITA NANDA	ANGUL SADAR PS /997 /2022

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000322/2023	SANKAR BHOINA	SATYABRATA PANDA	MANAMUNDA /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000323/2023	BANAMALI SAHU	JUGALA KISHORE PANDA	BAUNISUNI /48 /2004
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000324/2023	GAYATRI SIDAR	SUSANTA KUMAR BARAL	SONEPUR /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000325/2023	BISHNU CHARAN BINDHANI	SURYA NARAYAN MISHRA	PURI GRPS /53 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000326/2023	SEKHAR SUMAN BIRA	SHRIKANTA MAHUNTA	GUNUPUR /89 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000327/2023	BABULA DALEI	PARTHA SARATHI DAS	GHATAGAON /184 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000328/2023	CHANDAN MALLIK @ MALLICK	TANMAYA KUMAR MOHANTY	SPL.TASK FORCE /14 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000329/2023	RAMAKANTA SAHOO	ALEKH CHANDRA MOHANTY	KUAKHIA /359 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000330/2023	HAJARU SAHU	HIMANSHU SEKHAR MISHRA	SONEPUR /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0000331/2023	RUDRA @ RAGHUNATH MALLIK	SURYAKANTA DWIBEDI	KUAKHIA /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0000332/2023	CHILU DAS	BHABANI SANKAR DAS	KENDRAPARA SADAR /494 /2022
		VS	VS	()

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FILING REPORT AS ON :09/01/2023

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69	BLAPL/0000333/2023	STATE OF ODISHA SUKADEV KHETI VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /1 /2023 ()
70	BLAPL/0000334/2023	STATE OF ODISHA BAPI @ JASOBANTA SWAIN VS	PRAVASH CHANDRA JENA VS	// ATHGARH /267 /2022 ()
71	BLAPL/0000335/2023	STATE OF ODISHA MANAS RANJAN BEHERA VS	BIPLAB KUMAR DASH VS	// NEMALO /216 /2022 ()
72	BLAPL/0000336/2023	STATE OF ODISHA BHOLA @ TAPAS KUMAR JENA @ TAPAS JENA VS	BIBHUTI RANJAN MOHANTY VS	// SINGLA /120 /2018 ()
73	BLAPL/0000337/2023	STATE OF ODISHA SUMANTA MAJHI VS	SURYAKANTA DWIBEDI VS	// BANIGOCHA /12 /2022 ()
74	BLAPL/0000338/2023	STATE OF ODISHA AJAY KUMAR VS	DUSHMANTA SAHOO VS	// / /0 ()
75	BLAPL/0000339/2023	STATE OF ODISHA CHAGALI JENA VS	DEBASHIS MITRA VS	// LALBAG /299 /2022 ()
76	BLAPL/0000340/2023	STATE OF ODISHA ANANYA DIGAL VS	PRASANTA KUMAR NANDA VS	// RAIKIA /4 /2020 ()
77	BLAPL/0000341/2023	STATE OF ODISHA TARAKESWAR JENA @ KATI VS	AMULYA RATNA PANDA VS	// / /0 ()
78	BLAPL/0000342/2023	STATE OF ODISHA RABIT NAYAK @ PIPU NAYAK VS	AMULYA RATNA PANDA VS	// TUMUDIBANDHA /97 /2022 ()
79	BLAPL/0000343/2023	STATE OF ODISHA MANMATH TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE TOWN /54 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

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80	BLAPL/0000344/2023	VIPIN KUMAR @ VEER PRATAP SINGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	ULLUNDA /14 /2020 () //
81	BLAPL/0000345/2023	CHAMPAI MUNDA VS STATE OF ODISHA	SOUGAT DASH VS	SARAT /44 /2022 () //
82	BLAPL/0000346/2023	PRAMOD KUMAR SARAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /481 /2022 () //
83	BLAPL/0000347/2023	SK. RAFIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
84	BLAPL/0000348/2023	CHAINA @ RANJIT CHEMI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /379 /2019 () //
85	BLAPL/0000349/2023	PRAMOD KUMAR SARAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /460 /2022 () //
86	BLAPL/0000350/2023	SANKAR PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /466 /2022 () //
87	BLAPL/0000351/2023	SURESWAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /481 /2022 () //
88	BLAPL/0000352/2023	CHITTA RANJAN PILLA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BHUBANESWAR VIGILANCE /45 /2022 () //
89	CMAPL/0000012/2023	SASHI JAYASINGH VS STATE OF ODISHA	SANGRAM RATH VS	// () //
90	CMAPL/0000013/2023	DURGA PR.AGARWALLA VS JANARDAN DAS	ADV. VS	// () //
91	CMAPL/0000014/2023	MANAGEMENT OF SANJAY MEMORIAL INSTITUTE OF TECHNOLOGY	ADV.	//

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FILING REPORT AS ON :09/01/2023

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		VS	VS	()
92	CMP/0000026/2023	STATE OF ODISHA PURNAMASI SAHU	PRAFULLA CHANDRA DAS	//
		VS	VS	//
93	CMP/0000027/2023	SHIRLEY HARI PRATIMA BATU	DEEPALI MAHAPATRA	CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000008/2011
		VS	VS	//
94	CMP/0000028/2023	BISHNUPRIYA SAMANTARAY M/S SHUBHRA PRIYAMVADA FOUNDATION, GUJURAT	SANTANA KUMAR DASH	CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0002313/2022
		VS	VS	//
95	CMP/0000029/2023	KUMARI KUMUDINI MOHANTA RAMESH CHANDRA SWAIN	TAPAN KUMAR MOHANTY	CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000005/2022
		VS	VS	//
96	CMP/0000030/2023	GATI ROUT SANJU MALIK @ JENA	SILABHADRA SASTRY	CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal) CMA/0000106/2019
		VS	VS	//
97	CMP/0000031/2023	GUNA MALLIK DIBAKAR BHOI	APARESH BHOI	CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur) CS/0000021/2016
		VS	VS	//
98	CONTC/0000093/2023	ABANI KUMAR KUNDU SHANTILATA BARIK	BISHNUBRATA SINGH	CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CS/0000241/2002
		VS	VS	//
99	CONTC/0000094/2023	SECY.,HOME AFFAIRS DEPT. BHUBANESWAR BEHERA	ADV	()
		VS	VS	//
100	CONTC/0000095/2023	BISHNUPADA SETHI, SECY., HIGHER EDUCATION DEPT. UMESH CHANDRA ROURTRAY	ADV	()
		VS	VS	//
101	CONTC/0000096/2023	PUSPANJALI TRIPATHY, SECY., ODISHA STATE HOUSING BOARD, BBSR HRUSHIKESH GOUDA	ADV	()
		VS	VS	//
102	CONTC/0000097/2023	COLLECTOR, GANJAM SRIBATSHA MANDOI	SANTOSH KUMAR DASH	()
		VS	VS	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

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103	CONTC/000098/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. CUM SECY., REVENUE DEPT SARBESWAR BHUJABAL VS	PRASANTA KUMAR MISHRA VS	// // ()
104	CONTC/000099/2023	ANU GURG, I.A.S. EX-CFN JAGADISH CHANDRA MOHANTY@MOHAPATRA	MORANJAN PADHI VS	// // ()
105	CONTC/000100/2023	GIRIDHAR ARAMANE, SECY., MINISTER OF DEFENSE SOUTH BLOCK, NEW DELHI KAMAL KANTA PRADHAN VS	ADV VS	// // ()
106	CONTC/000101/2023	PRASHANT PATEL, I.F.S. MD. TAUSIF ALAM VS	ADV VS	// // ()
107	CONTC/000102/2023	CHARIS NAYAK, LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY CUM TAHASILDAR, KARANJIA. HRUDANANDA MAHANA VS	ADV VS	// // ()
108	CONTC/000103/2023	ASHISH THAKARE, I.A.S. ASHOK KUMAR PATRA VS	ADV VS	// // ()
109	CONTC/000104/2023	ASWATHI S, PRINCIPAL SECY TO GOVT., S AND ME DEPT SASMITA SAHOO VS	ADV VS	// // ()
110	CONTC/000105/2023	ASWATHI S, PRINCIPAL SECY TO GOVT., S AND ME DEPT. PARBATI SAHOO VS	ADV VS	// // ()
111	CONTC/000106/2023	DEEPAK KUMAR MOHANTY, DIRECTOR OF MINES, ODISHA ANINDITA MISHRA VS	PRAFULLA KUMAR RATH VS	// // ()
112	CONTC/000107/2023	SURENDRA KUMAR, I.A.S. RABINDRA NATH PATI VS	RAJJEET ROY VS	// // ()
113	CONTC/000108/2023	DR.AVAYA KUMAR NAYAK, O.A.S. KAMAL KUMAR RAJHANSA VS	ADV VS	// // ()
		DR.ARABINDA KUMAR PADHEE, I.A.S.		//

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FILING REPORT AS ON :09/01/2023

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114	CONTC/0000109/2023	PRAVAT KUMAR ROUT VS DEBIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA	ADV VS	// 0 //
115	CONTC/0000110/2023	SUBASH CHANDRA MAHANTA VS NIRANJAN MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA	ADV VS	// 0 //
116	CONTC/0000111/2023	BISHNU CHARAN MISHRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
117	CONTC/0000112/2023	AMARESWAR SAHOO VS SUBHRA MOHANTY, GENERAL MANAGER, ODISHA STATE AGRICULTURE AND MARKETING BOARD, BBSR	ADV VS	// 0 //
118	CONTC/0000113/2023	PRAFULLA KUMAR PRADHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
119	CONTC/0000114/2023	LAXMAN PRADHAN VS DR. MONA SHARMA, I.A.S.	ADV VS	// 0 //
120	CONTC/0000115/2023	DOLAGOBINDA SAMANTASINGHAR VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
121	CONTC/0000116/2023	MANGULI PRADHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
122	CONTC/0000117/2023	PRAFULLA KUMAR PRADHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
123	CONTC/0000118/2023	SHIBA PRASAD SAHOO VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
124	CONTC/0000119/2023	SURATHA PRADHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
125	CONTC/0000120/2023	PHASE-V WELFARE ASSOCIATION	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0000121/2023	SANJAY KUMAR SINGH, I.A.S. NARAYAN NAYAK	ADV.	//
		VS	VS	0
127	CONTC/0000122/2023	DR.MONA SHARMA, IAS SATISH CHANDRA MOHANTA	ADV	//
		VS	VS	0
128	CONTC/0000123/2023	BIRANCHI NARAYAN MOHANTY, DIRECTOR OF ELEMENTARY EDU. ODISHA SUCHITRA JENA	ADV.	//
		VS	VS	0
129	CONTC/0000124/2023	STATE OF ODISHA ALOUKIKA MISHRA	CHINTU KUMAR AGRAWAL	//
		VS	VS	0
130	CONTC/0000125/2023	K.SUDARSHAN CHAKRAVARTHY, COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA SK.MANSUR ALI	ADV.	//
		VS	VS	0
131	CONTC/0000126/2023	STATE OF ODISHA JAYASHREE JENA	ADV	//
		VS	VS	0
132	CONTC/0000127/2023	ARABINDA KUMAR PADHI, I.A.S. SUBHASHREE SUBHASHMITA SUBUDHI	ADV	//
		VS	VS	0
133	CONTC/0000128/2023	ARABINDA KUMAR PADHI, I.A.S. SNIGDHA DASH	ADV	//
		VS	VS	0
134	CONTC/0000129/2023	ARABINDA KUMAR PADHI, I.A.S. ABHISEK KUMAR	ADV	//
		VS	VS	0
135	CONTC/0000130/2023	DR.ARABINDA KUMAR PADHEE, I.A.S. KAILASH CHANDRA DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
136	CONTR/0000003/2023	VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT KARTIK KUMAR KHUNTIA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000030/2023	M/S. TRUPTI ENTERPRISES PVT.LTD JNANENDRA SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BHUBANESWAR VIGILANCE /49 /2006 ()
138	CRLA/0000031/2023	JITENDRA KUMAR MOHARANA @ JITU @ JITENDRA VS STATE OF ODISHA	SMRYAKANTA DWIBEDI VS	// FATEGARH /66 /2019 ()
139	CRLA/0000032/2023	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// GOBINDAPUR /117 /2019 ()
140	CRLA/0000033/2023	SATYA PRAKASH BEHERA VS STATE OF ODISHA(VIG.)	BANSHIDHAR BAUG VS	// BHUBANESWAR VIGILANCE /57 /2006 ()
141	CRLA/0000034/2023	RAMA CHANDRA BEHURA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	// CUTTACK VIGILANCE /8 /1993 ()
142	CRLA/0000035/2023	SUBASH KHUNTIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHANDAPARA /90 /2021 ()
143	CRLA/0000036/2023	GHASIRAM KHALPADIA @ KHORA VS STATE OF ODISHA	SK. ZAFARULLA VS	// KORAPUT TOWN /132 /2017 ()
144	CRLLP/0000001/2023	CBI, BBSR VS GOPABANDHU KHILAR	SARTHAK NAYAK VS	// BHUBANESWAR CBI /25 /2009 ()
145	CRLLP/0000002/2023	CBI, BBSR VS GOPABANDHU KHILAR	SARTHAK NAYAK VS	// BHUBANESWAR CBI /25 /2009 ()
146	CRLMA/0000006/2023	SITAKANTA NAYAK VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// KHANDAGIRI P.S. /597 /2022 ()
147	CRLMA/0000007/2023	KAHEKASHA NOOR VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// DARGHA BAZAR /17 /2011 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000314/2011

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMA/000008/2023	MD. PRAVEJ ANSARI VS STATE OF ODISHA	ADV. VS	//0 () //
149	CRLMA/000009/2023	RAHUL SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /278 /2022 () //
150	CRLMC/0000114/2023	SHOBHAGINI BARIHA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	LARAMBA /15 /2021 () //
151	CRLMC/0000115/2023	MANOJ BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /191 /2020 () //
152	CRLMC/0000116/2023	RABINDRA SETHI VS STATE OF ODISHA	SK.ZAFARULLA VS	ROURKELA CYBER P.S. /7 /2022 () //
153	CRLMC/0000117/2023	JAMBU@JANARDAN KHATEI VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	AIR FIELD P.S. /290 /2022 () //
154	CRLMC/0000118/2023	GULLY@GANESWAR NATH VS STATE OF ODISHA	CHIRANJIB ROUT VS	NALCO /85 /2008 () //
155	CRLMC/0000119/2023	SUMAN NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /464 /2015 () //
156	CRLMC/0000120/2023	BHASKARA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /164 /2022 () //
157	CRLMC/0000121/2023	BASANTA PARIDA@BASANTA KUMAR PARIDA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	ASKA /265 /2016 () //
158	CRLMC/0000122/2023	BIJAYA NAHAK VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	KHALLIKOTE /10 /1999 () //
159	CRLMC/0000123/2023	M.P.@CHANDAN KUMAR SWAIN	AMITAV TRIPATHY	DASPALLA /44 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0000124/2023	PRAFULLA CHANDRA MISHRA	BIGYAN KUMAR SHARMA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
161	CRLMC/0000125/2023	BANDANA NAYAK	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0000126/2023	PRAFULLA CHANDRA MISHRA	BIGYAN KUMAR SHARMA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
163	CRLMC/0000127/2023	PRITAM SINGH SALUJA	ANJAN KUMAR BISWAL	BADSAHI /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0000128/2023	PRAFULLA CHANDRA MISHRA	BIGYAN KUMAR SHARMA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
165	CRLMC/0000129/2023	M/S. SIDDHI VINAYAK LIFTERS	BISWAJIT NAYAK	/ /0
		VS	VS	()
		ANATHA BANDHU BISWAL		//
166	CRLMC/0000130/2023	LOKNATHA PRADHAN	KARTIK CHANDRA TRIPATHY	MADHUPATNA /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0000131/2023	RANGALATA BEHERA	SIDDHARTH GOUTAM DAS	SORO /458 /2021
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0000132/2023	AJIT KUMAR ROUT	BASANTA KUMAR DAS	KAPTIPADA /134 /2021
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0000133/2023	G.KRISHNA DAS	DIPTI RANJAN BHOKTA	RAYAGADA TOWN /243 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0000134/2023	DAMBARU PADHAN	ABHILASH MISHRA	TARBHA /107 /2016
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000135/2023	STATE OF ODISHA BUBUNA BEHERA@BIBHUTI VS	DEVASHIS PANDA VS	// BASELI SAHI PS /258 /2020 ()
172	CRLMC/0000136/2023	STATE OF ODISHA RAJ KUMAR BAG VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /202 /2017 ()
173	CRLMC/0000137/2023	STATE OF ODISHA PRAVAT SAGADIA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /25 /2009 ()
174	CRLMC/0000138/2023	STATE OF ODISHA DIPU BEHERA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /296 /2018 ()
175	CRLMC/0000139/2023	STATE OF ODISHA KAMALENDU PAHADI VS	SANJAY KUMAR BEHERA VS	// /0 ()
176	CRLMC/0000140/2023	STATE OF ODISHA SAMBIT KUMAR DAS@LIPU@SAMITI DAS VS	MIHIR SAHOO VS	// KISSANNAGAR PS /25 /2017 ()
177	CRLMC/0000141/2023	STATE OF ODISHA KALESWAR SAHOO VS	TUSAR KUMAR MISHRA VS	// TANGARPALI /171 /2020 ()
178	CRLMP/0000040/2023	STATE OF ODISHA SARADA PRASAD BHOI VS	LAXMAN BHOI VS	// CUTTACK SADAR /487 /2022 ()
179	CRLMP/0000041/2023	STATE OF ODISHA BAIDYANATH NAIK @ BAIDA NAIK VS	KSHIROD KUMAR ROUT VS	// /0 ()
180	CRLMP/0000042/2023	STATE OF ODISHA MALHA HEMBRAM VS	ABHISHEK DASH VS	// /0 ()
181	CRLMP/0000043/2023	STATE OF ODISHA SRIMATI MOHANTY VS STATE OF ODISHA	KABIR KUMAR JENA VS	// /0 ()

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/000044/2023	RAMESH KUMAR PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	//0 () //
183	CRLMP/000045/2023	JHUNULATA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 () //
184	CRLMP/000046/2023	JHARANA KHUNTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KAMAKHYANAGAR /191 /2020 () //
185	CRLMP/000047/2023	PRAHLAD DAS VS IIC, CYBER CRIME AND ECONOMIC OFFENCE POLICE STATION, BBSR	SUBRATA MISHRA VS	PATKURA /658 /2022 () //
186	CRLREV/000012/2023	SIPU NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /99 /2020 () //
187	CRLREV/000013/2023	MANAS KUMAR SAHU @ MANAS SAHU VS STATE OF ODISHA	SUJATA JENA VS	DEOGARH /305 /2006 () //
188	FAO/000006/2023	PARBATI ROUT VS SRIDHAR KUMAR BHUYAN	KAPILA CHARAN NAYAK VS	// () //
189	ITA/000006/2023	MANOJ KUMAR DASH VS COMMNR. OF INCOME TAX	KANANBALA ROYCHOUDHURY VS	// () //
190	MACA/000016/2023	SRIKRUSHNA ROUT @ KALIA VS SURA PRASAD MOHANTY	SATYABHUSAN DAS VS	// () //
191	MACA/000017/2023	BIDESHI SAHU VS RABINDRA KUMAR DAS	JAGABANDHU SAHU VS	// () //
192	MACA/000018/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS BASANTI PRADHAN	PRASANTA KUMAR MAHALI VS	// () //
193	MACA/000019/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	BOUSTASMOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BILASINI BEHERA		//
194	MACA/0000020/2023	SABITA BARAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
		HARINARAYAN TRIPATHY		//
195	MATA/0000006/2023	MONALISHA SAHOO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		ANSUMAN NAIK		//
196	MATA/0000007/2023	DUAN SAGAR MAHANANDA	KIRTAN DANG	//
		VS	VS	0
		SAROJINI JHANKAR @ MAHANANDA		//
197	MSA/0000001/2023	XXX	XXX	//
		VS	VS	0
		XXX		//
198	RSA/0000007/2023	MOHAN CHARAN NAIK	CHITTARANJAN PATNAIK	//
		VS	VS	0
		SEBATI SAHOO		//
199	RSA/0000008/2023	SANTOSH RAM	B.S.PANIGRAHI	//
		VS	VS	0
		INDIRA SAHOO		//
200	STREV/0000002/2023	M/S. BHARAT EARTH MOVERS LTD.	CHITTARANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
201	WA/0000015/2023	SK. HIDAYETULLA MAHAMAD	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WA/0000016/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		BHRAMARBAR SETHI		//
203	WA/0000017/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		KRUSHNA CHANDRA MALLICK		//
204	WA/0000018/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0000019/2023	SITARAM GOUDA STATE OF ODISHA VS RAJENDRA PRASAD PADHY	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0 //
206	WA/0000020/2023	STATE OF ODISHA VS GOURAHARI BISWAL	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
207	WA/0000021/2023	STATE OF ODISHA VS UMESH CHANDRA DASH	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
208	WA/0000022/2023	STATE OF ODISHA VS SRIDHAR BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
209	WA/0000023/2023	STATE OF ODISHA VS GANGADHAR SATAPATHY	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
210	WA/0000024/2023	STATE OF ODISHA VS PRAHALLAD NAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
211	WA/0000025/2023	STATE OF ODISHA VS HARMOHAN ROUT	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
212	WA/0000026/2023	STATE OF ODISHA VS JOGESH CHANDRA PRAHARAJ	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
213	WA/0000027/2023	STATE OF ODISHA VS SARBESWAR JENA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
214	WA/0000028/2023	STATE OF ODISHA VS HABIB KHAN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
215	WA/0000029/2023	STATE OF ODISHA VS SURENDRANATH DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0000556/2023	AKSHYA KUMAR ROUTARAY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
217	WP(C)/0000557/2023	BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
218	WP(C)/0000558/2023	RAKESH KUMAR KANODIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
219	WP(C)/0000559/2023	M/S.MAA DURGA RICE PROCESSING AND EXPORT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
220	WP(C)/0000560/2023	DR. RAJINDER KUMAR MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
221	WP(C)/0000561/2023	ANITA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0000562/2023	BALLAV SENAPATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
223	WP(C)/0000563/2023	RAKESH KUMAR KANODIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
224	WP(C)/0000564/2023	RAKESH KUMAR KANODIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0000565/2023	SUSAMA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	WP(C)/0000566/2023	SHAIK SHOYEB VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	WP(C)/0000567/2023	DR. ASHRAF MOHAMMAD	ROHINI KANTA PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0000568/2023	THE SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR SADHANA BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
229	WP(C)/0000569/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
230	WP(C)/0000570/2023	STATE OF ODISHA BHARAT CHANDRA NAYAK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
231	WP(C)/0000571/2023	STATE OF ODISHA JANAK SAMANTARAY	SITANSU MOHAN SINGH	//
		VS	VS	0
232	WP(C)/0000572/2023	STATE OF ODISHA PRAFULLA GOCHHAYAT	SURENDRA KUMAR SAHOO	//
		VS	VS	0
233	WP(C)/0000573/2023	STATE OF ODISHA RAKESH KUMAR KANODIA	SITANSU MOHAN SINGH	//
		VS	VS	0
234	WP(C)/0000574/2023	STATE OF ODISHA PADMAVATI BARIK	BIDYADHAR MANSINGA	//
		VS	VS	0
235	WP(C)/0000575/2023	STATE OF ODISHA GODIPADA GRAM PANCHAYAT, SARANKUL, NAYAGHANA KUMAR NAYAK (3)	VS	//
		VS	VS	0
236	WP(C)/0000576/2023	THE STATE OF ODISHA NALINI PAIK	SRINIVAS MOHANTY	//
		VS	VS	0
237	WP(C)/0000577/2023	STATE OF ODISHA PEETABAS BEHERA	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
238	WP(C)/0000578/2023	STATE OF ODISHA ANANDA NAYAK	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0000579/2023	STATE OF ODISHA AF ENTERPRISES LTD., NEW DELHI VS	AKASH BHUYAN VS	// // ()
240	WP(C)/0000580/2023	STATE OF ODISHA ARJUNA CHARAN NANDA VS	SURENDRA KUMAR SAHOO VS	// // ()
241	WP(C)/0000581/2023	STATE OF ODISHA BISHNU CHARAN PANDA VS	SURENDRA KUMAR SAHOO VS	// // ()
242	WP(C)/0000582/2023	STATE OF ODISHA FAKIR CHARAN BEHERA VS	SURENDRA KUMAR SAHOO VS	// // ()
243	WP(C)/0000583/2023	STATE OF ODISHA PRASANTA KUMAR PATRA VS	GOURI MOHAN RATH VS	// // ()
244	WP(C)/0000584/2023	STATE OF ODISHA SUDARSAN SAHANI VS	GOURI MOHAN RATH VS	// // ()
245	WP(C)/0000585/2023	STATE OF ODISHA PANDABA CHARAN SAHOO VS	SURENDRA KUMAR SAHOO VS	// // ()
246	WP(C)/0000586/2023	STATE OF ODISHA BIPIN KUMAR SAHOO VS	SATYANARAYAN MISHRA VS	// // ()
247	WP(C)/0000587/2023	STATE OF ODISHA BHAGIRATHI DASH VS	SURENDRA KUMAR SAHOO VS	// // ()
248	WP(C)/0000588/2023	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	MANAS PATI VS	// // ()
249	WP(C)/0000589/2023	STATE OF ORISSA M/S.VARUN BEVERAGES LTD. JAGATPUR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL BBSR	SHIBASHISH MISRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0000590/2023	DUSMANTA NAYAK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
251	WP(C)/0000591/2023	SARAT CHANDRA SETHY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
252	WP(C)/0000592/2023	ABHIRAM MOHANTA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
253	WP(C)/0000593/2023	BIJAYA KRUSHNA NAYAK VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
254	WP(C)/0000594/2023	MANJULATA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
255	WP(C)/0000595/2023	DHRUBANANDA PRUSTY VS STATE OF ORISSA	MANAS PATI VS	// 0 //
256	WP(C)/0000596/2023	RAMAHARI BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
257	WP(C)/0000597/2023	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
258	WP(C)/0000598/2023	SANTOSH KUMAR KASTA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0000599/2023	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
260	WP(C)/0000600/2023	SADANANDA PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	WP(C)/0000601/2023	HIRALAL MOHANTA	DHANESWAR BEHERA	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0000602/2023	STATE OF ODISHA FAGUNA GAHIR	ANIL KUMAR DAS	//
		VS	VS	0
263	WP(C)/0000603/2023	STATE OF ODISHA BHARAT CHANDRA PADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
264	WP(C)/0000604/2023	STATE OF ODISHA MAMATA MAYEE MALL	DILLIP KUMAR SAHOO	//
		VS	VS	0
265	WP(C)/0000605/2023	UNION OF INDIA MINATI SAHOO	AVIJIT PAL	//
		VS	VS	0
266	WP(C)/0000606/2023	STATE OF ODISHA RAMESH KUMAR PRADHAN	LOKANATH RATH	//
		VS	VS	0
267	WP(C)/0000607/2023	STATE OF ODISHA ABHIJIT MISHRA	ALOK KUMAR PANDA	//
		VS	VS	0
268	WP(C)/0000608/2023	STATE OF ODISHA BINOD BIHARI SETHI	KSHIROD KUMAR PAHIL	//
		VS	VS	0
269	WP(C)/0000609/2023	STATE OF ODISHA SIDHARTHA PATTNAIK	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
270	WP(C)/0000610/2023	STATE OF ODISHA CHANDRASEKHAR BHOI	ASHIS KUMAR MISHRA	//
		VS	VS	0
271	WP(C)/0000611/2023	STATE OF ODISHA BASUDEV DAS	KSHIROD KUMAR PAHIL	//
		VS	VS	0
272	WP(C)/0000612/2023	STATE OF ODISHA SHASHI BHUSAN PATTANAYAK	SOMADARSAN MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0000613/2023	COLLECTOR AND DM, BALANGIR PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //
274	WP(C)/0000614/2023	LAXMIKANTA DHARUA VS STATE OF ODISHA	RAMESH KUMAR SAHOO VS	// 0 //
275	WP(C)/0000615/2023	GANGASAGAR BISHNUPRASAD OJHA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
276	WP(C)/0000616/2023	DILLIP KUMAR ROUT VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
277	WP(C)/0000617/2023	RINA SETHY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
278	WP(C)/0000618/2023	SISIR KUMAR ROUT VS R.T.O.,BARBIL	SACHIDANANDA PADHEE VS	// 0 //
279	WP(C)/0000619/2023	RAMA RANJAN MOHANTY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
280	WP(C)/0000620/2023	BIPIN BIHARI MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
281	WP(C)/0000621/2023	SUNI DEI @ LENKA VS STATE OF ODISHA	AYODHYANATH LENKA VS	// 0 //
282	WP(C)/0000622/2023	SIBA NARAYAN MISHRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
283	WP(C)/0000623/2023	SURESH CHANDRA SAHOO VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0000624/2023	SUBODHA KUMAR DASH VS STATE OF ODISHA	AYODHYANATH LENKA VS	// 0 //
285	WP(C)/0000625/2023	M/S CHANDNIMAL MINERALS, JHARSUGUDA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
286	WP(C)/0000626/2023	SRINATH SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
287	WP(C)/0000627/2023	HARIBANDHU SAMANTARAY VS MIHIR RANJAN RATH	RABI NARAYAN BEHERA VS	// 0 //
288	WP(C)/0000628/2023	BISHNUPRIYA @ ABANTI MAHARANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
289	WP(C)/0000629/2023	HRUDANANDA MAHANA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
290	WP(C)/0000630/2023	UDASA SUNYA PARAMBRAHMA, JAJPUR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
291	WP(C)/0000631/2023	JASHODA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
292	WP(C)/0000632/2023	BM ICICI BANK LTD., BBSR VS DY. COMMNR. ODA COURT, BBSR	BUDHADEV ROUSTRAY VS	// 0 //
293	WP(C)/0000633/2023	SRIDHAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
294	WP(C)/0000634/2023	SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	// 0 //
295	WP(C)/0000635/2023	RUSHINATH SAHU	ROHIT RANJAN RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0000636/2023	THE SECY.,FOOD SUPPLIES AND CONSUMER WELFARE DEPT. MAMITA BEHERA	BANSHIDHAR BAUG	//
		VS	VS	0
297	WP(C)/0000637/2023	GOLAKH PRASAD SUAR SRIDHAR PRADHAN	ROHIT RANJAN RAY	//
		VS	VS	0
298	WP(C)/0000638/2023	STATE OF ODISHA RAJESH PRASAD	ASHOK KUMAR ROUT	//
		VS	VS	0
299	WP(C)/0000639/2023	R.T.O., JHARSUGUDA HARIHAR CHAMPATIRAY	ROHIT RANJAN RAY	//
		VS	VS	0
300	WP(C)/0000640/2023	STATE OF ODISHA MINACHA KADRI	SATYABRATA DASH	//
		VS	VS	0
301	WP(C)/0000641/2023	R.T.O. CHANDIKHOLE PRASANT KUMAR SATPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0
302	WP(C)/0000642/2023	STATE OF ODISHA KALIPADA DUTTA	PRAVASH CHANDRA JENA	//
		VS	VS	0
303	WP(C)/0000643/2023	STATE OF ODISHA JHASAKETAN BAGARTI	JYOTIRMAY GUPTA	//
		VS	VS	0
304	WP(C)/0000644/2023	STATE OF ODISHA ARJUN CHARAN MOHANTA	RAKESH NAYAK	//
		VS	VS	0
305	WP(C)/0000645/2023	COLLECTOR AND DM, SUNDARGARH BASANTI SAHU	RAKESH NAYAK	//
		VS	VS	0
306	WP(C)/0000646/2023	COLLECTOR AND DM, DEOGARH PRABHU PRASAD GADNAYAK	UPENDRA KUMAR SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0000647/2023	STATE OF ODISHA PRAFULLA KUMAR DAS VS	SATYAJIT MOHAPATRA VS	// // ()
308	WP(C)/0000648/2023	STATE OF ODISHA SACHIDANANDA NANDA VS	LALIT MOHAN NANDA VS	// // ()
309	WP(C)/0000649/2023	REGISTRAR OF TRADE UNIONS-CUM-LABOUR COMMNR.,ODISHA LAXMI VARMA VS	UPENDRA KUMAR SAMAL VS	// // ()
310	WP(C)/0000650/2023	STATE OF ODISHA NAKUL CHARAN NAYAK VS	UMAKANTA MISHRA VS	// // ()
311	WP(C)/0000651/2023	STATE OF ODISHA AMAR CHADNRA VERMA VS	UPENDRA KUMAR SAMAL VS	// // ()
312	WP(C)/0000652/2023	STATE OF ODISHA MEHERBAN ALLI KHAN VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
313	WP(C)/0000653/2023	THE STATE OF ODISHA ABANTI DEBETA VS	PRANAB RANJAN CHHATOI VS	// // ()
314	WP(C)/0000654/2023	STATE OF ODISHA RAMESH CHANDRA DIGAL VS	BIBHUTI BHUSAN MISHRA VS	// // ()
315	WP(C)/0000655/2023	STATE OF ODISHA MD.NAUSAD ALI VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
316	WP(C)/0000656/2023	THE STATE OF ODISHA PRASANTA KUMAR DASH VS	RAJIB RATH VS	// // ()
317	WP(C)/0000657/2023	STATE OF ODISHA SAJID KHAN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0000658/2023	NITYANANDA MOHANTY VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
319	WP(C)/0000659/2023	SAGAR KUMAR BEHERA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
320	WP(C)/0000660/2023	SIBASRITA PANDA VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
321	WP(C)/0000661/2023	SAMABARI MOHANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
322	WP(C)/0000662/2023	MANAS @ KUMAR GUIN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
323	WP(C)/0000663/2023	SOMANATH PANDA VS PRINCIPAL SECY. TO GOVT. OF ODISHA	SUJATA JENA VS	// 0 //
324	WP(C)/0000664/2023	CHABINDRA SAHOO VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
325	WP(C)/0000665/2023	HRUSHIKESH DAS VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
326	WP(C)/0000666/2023	LAXMIDHAR BARIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
327	WP(C)/0000667/2023	ULLASH KUMAR BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
328	WP(C)/0000668/2023	SUDHANSHU CHANDRA SAHANI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
329	WP(C)/0000669/2023	RAKESH GAND	BIBHUTI BHUSAN SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0000670/2023	HARIHAR NAYAK	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0000671/2023	SUNIL KUMAR BAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0000672/2023	MUKHI SANDHA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0000673/2023	KAUSALYA BHOSAGAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0000674/2023	JYOTSNA PANCHABIHAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0000675/2023	MURALI GAND	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0000676/2023	ANJANA MAHANANDA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0000677/2023	PETROLEUM DEALERS ASSOCIATION, ODISHA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		THE COLLECTOR AND DM, BALASORE		//
338	WP(C)/0000678/2023	MANJU SENDHRIA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0000679/2023	BALLAVI KUMBHAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0000680/2023	BINODINI MAHANANDA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0000681/2023	STATE OF ODISHA AJAYA KUMAR ROUT VS	AMIYA KUMAR MOHANTY VS	// // 0
342	WP(C)/0000682/2023	STATE OF ODISHA MUNU TANDIA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
343	WP(C)/0000683/2023	STATE OF ODISHA SAROJ KUMAR DASH VS	RANJIT SAMAL VS	// // 0
344	WP(C)/0000684/2023	STATE OF ORISSA SAILYA LUHA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
345	WP(C)/0000685/2023	STATE OF ODISHA PADMAMUKHA PANIGRAHI VS	RANJIT SAMAL VS	// // 0
346	WP(C)/0000686/2023	STATE OF ORISSA PRANABANDHU DASH VS	AMIT PRASAD BOSE VS	// // 0
347	WP(C)/0000687/2023	UNION OF INDIA BELAMATI BAG VS	BIBHUTI BHUSAN SWAIN VS	// // 0
348	WP(C)/0000688/2023	STATE OF ODISHA CHANDRAMA MOHANANDA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
349	WP(C)/0000689/2023	STATE OF ODISHA NILIMA SANDHA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
350	WP(C)/0000690/2023	STATE OF ODISHA HAREKRUSHNA MAHALIK VS	AMIT PRASAD BOSE VS	// // 0
351	WP(C)/0000691/2023	UNION OF INDIA PRABHASINI SHANDHA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0000692/2023	ADIKANDA PRADHAN VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
353	WP(C)/0000693/2023	SUDHIR RANJAN MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
354	WP(C)/0000694/2023	KALPANA MAHANANDA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
355	WP(C)/0000695/2023	B SARAT CHANDRA REDDY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
356	WP(C)/0000696/2023	M/S.BIGYAN CONSTRUCTION PVT.LTD, PATIA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
357	WP(C)/0000697/2023	BHASKAR PARIDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
358	WP(C)/0000698/2023	BHASKAR PARIDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
359	WP(C)/0000699/2023	DAMAYANTI TARAI VS THE PRINCIPAL SECY. TO GOVT. H AND FW DEPT. BBSR	GOPAL PRASAD JENA VS	// 0 //
360	WP(C)/0000700/2023	BIJITA RANA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
361	WP(C)/0000701/2023	NAGENDRA PRASAD VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
362	WP(C)/0000702/2023	ARTATRANA JOSHI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
363	WP(C)/0000703/2023	CHANDRABHANU DAS	RABINDRA KUMAR PRUSTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SOUBHAGYABATI NAYAK		//
364	WP(C)/0000704/2023	JINDAL STAINLESS LTD (JSL LTD.), JAIPUR	VENUGOPAL MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0000705/2023	SANGEETA PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0000706/2023	GANGADHAR BEHERA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0000707/2023	HRUDANANDA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0000708/2023	KUMUDINI MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0000709/2023	BHIKARI PUTEL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0000710/2023	KAMESWAR MEHER	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0000711/2023	RENUBALA BEHERA	NAGEN KUMAR BARICK	//
		VS	VS	0
		DEPUTY REGISTRAR, JUDICAL, HIGH COURT OF ORISSA, CUTTACK		//
372	WP(C)/0000712/2023	DASARATHI MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0000713/2023	PUSPA RANI MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0000714/2023	TANKADHAR SAHU	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0000715/2023	STATE OF ORISSA JOGENDRA HOTA VS	SURENDRA KUMAR GARTIA VS	// // ()
376	WP(C)/0000716/2023	STATE OF ODISHA PRATAP LAL PRADHAN VS	RANJIT SAMAL VS	// // ()
377	WP(C)/0000717/2023	STATE OF ORISSA SURESWAR KARMI VS	RANJIT SAMAL VS	// // ()
378	WP(C)/0000718/2023	STATE OF ORISSA DRAUPADI MARANGI VS	KUNJA SUNDAR DAS VS	// // ()
379	WP(C)/0000719/2023	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	RANJIT SAMAL VS	// // ()
380	WP(C)/0000720/2023	STATE OF ORISSA MURALIDHAR BADMALI VS	RANJIT SAMAL VS	// // ()
381	WP(C)/0000721/2023	STATE OF ORISSA SIRAJ KHAN VS	SAMVIT MOHANTY VS	// // ()
382	WP(C)/0000722/2023	UNION OF INDIA PREMRAJ BAG VS	RANJIT SAMAL VS	// // ()
383	WP(C)/0000723/2023	STATE OF ORISSA PRAFULLA KUMAR SENAPATI VS	PRADEEP KUMAR SAHOO VS	// // ()
384	WP(C)/0000724/2023	BM, BAJAJ FINANCE LTD, CUTTACK ASHOK KUMAR SAI VS	RANJIT SAMAL VS	// // ()
385	WP(C)/0000725/2023	STATE OF ORISSA UMAKANTA GHADEI VS STATE OF ODISHA	DEVASHIS PANDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0000726/2023	ANADI CHARAN PRADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
387	WP(C)/0000727/2023	PRANESWARI PANDA @ APDHI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
388	WP(C)/0000728/2023	BIBHUTI BHUSANA PALLI VS THE STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
389	WP(C)/0000729/2023	LINGARAJ DHALA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
390	WP(C)/0000730/2023	GOPINATH MALLICK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
391	WP(C)/0000731/2023	KAILASH CHANDRA SAHOO VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
392	WP(C)/0000732/2023	SULOCHANA PANDA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
393	WP(C)/0000733/2023	BABUL CHARAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
394	WP(C)/0000734/2023	MITRABHANU NAIK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
395	WP(C)/0000735/2023	MAKARADHWAJA PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
396	WP(C)/0000736/2023	DILLIP KUMAR PATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
397	WP(C)/0000737/2023	PANKAJ MEHER	RANJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0000738/2023	SANKARSAN SWAIN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
399	WP(C)/0000739/2023	CHAITANYA SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0000740/2023	SADHU PADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0000741/2023	SUJATA MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0000742/2023	MINATI BOHIDAR	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0000743/2023	KAMAL PATEL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0000744/2023	GAGAN BIHARI CHOUDHURI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0000745/2023	BHASKAR KUANR	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0000746/2023	DILIP KUMAR SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0000747/2023	PRASANNA KUMAR PATEL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0000748/2023	GOPAL CHANDRA BASTIA	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0000749/2023	STATE OF ODISHA JITENDRIYA MALLIK VS	RANJIT SAMAL VS	// // 0
410	WP(C)/0000750/2023	STATE OF ODISHA GAJENDRA BHAINSA VS	RANJIT SAMAL VS	// // 0
411	WP(C)/0000751/2023	STATE OF ORISSA ACHYUTA CHHATRA VS	RANJIT SAMAL VS	// // 0
412	WP(C)/0000752/2023	STATE OF ODISHA ARUN KUMAR PATEL VS	RANJIT SAMAL VS	// // 0
413	WP(C)/0000753/2023	STATE OF ORISSA DILLIP KUMAR MAHARANA VS	RANJIT SAMAL VS	// // 0
414	WP(C)/0000754/2023	STATE OF ODISHA SURESH KUMAR PATEL VS	RANJIT SAMAL VS	// // 0
415	WP(C)/0000755/2023	STATE OF ODISHA DINABANDHU BAG VS	RANJIT SAMAL VS	// // 0
416	WP(C)/0000756/2023	STATE OF ODISHA M/S PRADEEP KUMAR MISHRA VS	DEBARAJ MOHANTY VS	// // 0
417	WP(C)/0000757/2023	STATE OF ODISHA M.S. INFRAENGINEERS PVT. LTD.,CUTTACK VS	KANANBALA ROY CHOUDHURY VS	// // 0
418	WP(C)/0000758/2023	STATE OF ODISHA SHRINIBAS PARIDA VS	SWAPNA KUMAR OJHA VS	// // 0
419	WP(C)/0000759/2023	STATE OF ODISHA GOBIND AGARWALLA VS STATE OF ODISHA	AJAYA NAYAK VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WPCRL/000003/2023	KAUSALYA ROUT VS STATE OF ODISHA	GOPINATH PANDA VS	NADANAKANAN P.S. /200 /2022 () //
421	ABLAPL/0000290/2023	ASIK EKBAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /360 /2022 () //
422	ABLAPL/0000291/2023	SATYA @ SATYA PRAKASH DHAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARANGA /1 /2023 () //
423	ABLAPL/0000292/2023	DILLIP KUMAR PADHI VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	HINDOL /18 /2014 () //
424	ABLAPL/0000293/2023	MAHENDRA SENAPATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KUMBHARAPARA /320 /2022 () //
425	ABLAPL/0000294/2023	DAMAI GARAM VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /305 /2022 () //
426	ABLAPL/0000295/2023	JALI JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /537 /2022 () //
427	ABLAPL/0000296/2023	A. RANGA RAO VS STATE OF ODISHA	ARIJEET MISHRA VS	GOLANTHARA (BERHAMPUR) /1 /2023 () //
428	ABLAPL/0000297/2023	PRAKASH JHA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KAMAKHYANAGAR /140 /2012 () //
429	ABLAPL/0000298/2023	SUBHRANSU TRIPATHY @ SUBHARANSU SEKHAR VS STATE OF ODISHA	TURAKANTA DWIBEDI VS	NABARANGAPUR TOWN /627 /2022 () //
430	ABLAPL/0000299/2023	KANDARPA DANSANA @ SAMARU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /257 /2022 () //
431	ABLAPL/0000300/2023	HEMANTA MALLIK	DEEPAK KU SAHOO	PATTAMUNDAI /722 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0000301/2023	JAYANARAYAN SAHU @ JAYANAYANA SAHU	SURYAKANTA DWIBEDI	PATNAGARH /242 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0000302/2023	BIKRAM JENA	PRIYABRATA SENAPATI	UDALA /415 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0000303/2023	SUBASH BISAL	GOKULANANDA SAHU	GAISILET /120 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0000304/2023	SHANTANU KUMAR NAIK @ RAJU NAIK	TRILOCHAN NANDA	SAINTALA /368 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0000305/2023	SRINIBAS KHANDAYATARAY @ BUDHIA	AJAYA KUMAR PRADHAN	KANAS /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0000306/2023	RAJU @ RAJENDRA MOHARANA	DEEPAK KUMAR SAHOO	KENDRAPARA SADAR /598 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0000307/2023	DEEPAK KUMAR @ DEEPAK KUMAR GUPTA	JAGABANDHU SAHU	BARGARH SADAR /394 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0000308/2023	DEBI PRASAD DAS	MANAS RANJAN PANDA	GOP /580 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0000309/2023	A. MAHESU REDDY	ARIJEET MISHRA	GOLANTHARA (BERHAMPUR) /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0000310/2023	ANIL KUMAR NAYAK	ASHOK DAS	DIGAPAHANDI /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0000311/2023	BISWAJIT PATRA	JYOTIRMAYA SAHOO	BALIANTA P.S. /463 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0000312/2023	STATE OF ODISHA DEBI PRASAD KAR VS	SUBHRANSU BHUSAN MOHANTY VS	// SORO /6 /2023 ()
444	ABLAPL/0000313/2023	STATE OF ODISHA JAYANTA MAHALIK VS	HIMANSU BHUSAN SUTAR VS	// CHANDABALI /3 /2023 ()
445	ABLAPL/0000314/2023	STATE OF ODISHA SANJAY KUMAR JAGADEV VS	SAROJ KUMAR DASH VS	// / /0 J.M.F.C,TANGI(Khordha)
446	ABLAPL/0000315/2023	UNION OF INDIA DRUDANTA @ MADHUSUDAN MALLIK VS	KEDAR CHANDRA SARANGI VS	2(C)CC/0000002/2022 NIKIRAI /165 /2022 ()
447	ABLAPL/0000316/2023	STATE OF ODISHA PARAMANANDA @ PARIA SAHOO VS	BIBUDHENDRA KUMAR RATH VS	// BANKI /410 /2022 ()
448	ABLAPL/0000317/2023	STATE OF ODISHA PRAFULLA @ BILAI JENA VS	AKSHAYA KUMAR SAHOO VS	// BINJHARPUR /672 /2022 ()
449	ABLAPL/0000318/2023	STATE OF ODISHA BRAJA KISHOR MOHAPATRA VS	SARADA PRASAD DASH VS	// TALCHER TOWN /1035 /2022 ()
450	ABLAPL/0000319/2023	STATE OF ODISHA PRANABANDHU PRADHAN VS	ARJEET MISHRA VS	// PURUNAKOTE /157 /2022 ()
451	ABLAPL/0000320/2023	STATE OF ODISHA SUBALA BISWAL VS	DEBABRATA DASH VS	// BOUDH /299 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh)
452	ABLAPL/0000321/2023	STATE OF ODISHA TAPAN BEHERA @ TAPAN KUMAR BEHERA VS	SATYA NARAYAN MISHRA VS	CT/0000368/2022 / /0 J.M.F.C.,SORO(Baleshwar)
453	ABLAPL/0000322/2023	STATE OF ODISHA SUBALA BISWAL VS	DEBABRATA DASH VS	2(A)CC/0000465/2022 BOUDH /300 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh)
		STATE OF ODISHA		CT/0000369/2022

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0000323/2023	SUBALA BISWAL VS STATE OF ODISHA	DEBABRATA DASH VS	BOUDH /301 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000370/2022
455	ABLAPL/0000324/2023	SUBALA BISWAL VS STATE OF ODISHA	DEBABRATA DASH VS	BOUDH /298 /2022 () //
456	ABLAPL/0000325/2023	SIMANCHALA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /6 /2023 () //
457	ABLAPL/0000326/2023	TRILOCHAN DAS @ SAURIYA DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAPARA /2 /2023 () //
458	ABLAPL/0000327/2023	BISWAJIT PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIANTA P.S. /454 /2022 () //
459	ABLAPL/0000328/2023	PRITAM SINGH SALUJA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /6 /2023 () //
460	ABLAPL/0000329/2023	PRATIMA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NEMALO /204 /2022 () //
461	ABLAPL/0000330/2023	BIKRAM HATI VS STATE OF ODISHA	ABAKASH NANDA VS	KANDARPUR /2 /2023 () //
462	ABLAPL/0000331/2023	PUSPAK KUMAR SWAIN @ PUSPAK SWAIN VS STATE OF ODISHA	UMESH KUMAR LENKA VS	RAGHUNATHPUR /4 /2023 () //
463	ABLAPL/0000332/2023	LALINDRA PATEL VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /345 /2022 () //
464	ABLAPL/0000333/2023	SITARAM JENA VS STATE OF ODISHA	SANJIT KUMAR DAS VS	TANGI /79 /2022 () //
465	ABLAPL/0000334/2023	SAROJ SAHU@SAROJ KUMAR SAHU	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /460 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0000335/2023	ABHISEK PRADHAN @ MIKA	GYANA RANJAN DHAL	MANCHESWAR P.S. /496 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0000336/2023	DOLAGOBINDA BEHERA	RUDRA NARAYAN PARIJA	CHANDABALI /424 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0000337/2023	S. VEERASWAMY REDDY	ARIJEET MISHRA	GOLANTHARA (BERHAMPUR) /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0000338/2023	BIRENDRA SARAF	ABHILASH MISHRA	SONEPUR /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0000339/2023	BHAGABAN RANA	SURYAKANTA DWIBEDI	KANTAMAL /213 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0000340/2023	BIPLLAB KESHARI MOHAPATRA	SUDEEP KUMAR SARANGI	KHURDA MODEL /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0000341/2023	SRINIBAS RANA	SUDEEP KUMAR SARANGI	KHURDA MODEL /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0000342/2023	SANTOSH KUMAR RANA	SUDEEP KUMAR SARANGI	KHURDA MODEL /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0000343/2023	PRAFULLA PARIDA	RANJIT MOHANTY	RAJNAGAR /524 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0000344/2023	CHHABINDRA PARIDA	AMULYA RATNA PANDA	GOP /478 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0000345/2023	SK. RAHIMAN @ SHAIKH RAHMAN	AMULYA RATNA PANDA	DHARMASALA /684 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0000346/2023	STATE OF ODISHA SUMANTA JYOTISH @ JYOTISHA VS	JUGALA KISHORE PANDA VS	// BOUDH /225 /2021 ()
478	ABLAPL/0000347/2023	STATE OF ODISHA GAGAN BISWAL VS	PURNA CHANDRA MOHARANA VS	// JENAPUR /383 /2022 ()
479	ABLAPL/0000348/2023	STATE OF ODISHA JITENDRA JENA VS	AKSHAYA KUMAR SAHOO VS	// DHARMASALA /467 /2022 ()
480	ABLAPL/0000349/2023	STATE OF ODISHA GYANA RANJAN MALLICK VS	SUSANTA KUMAR BARAL VS	// TANGI /5 /2023 ()
481	ABLAPL/0000350/2023	STATE OF ODISHA KEDAR GURU VS	DINESH KUMAR MOHANTY VS	// PURI TOWN /4 /2023 ()
482	ABLAPL/0000351/2023	STATE OF ODISHA PRADEEPTA KUMAR SAHOO VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /229 /2022 ()
483	ABLAPL/0000352/2023	STATE OF ODISHA GURUDEV PANDE VS	HIMANSHU SEKHAR MISHRA VS	// LOISINGHA(BOLANGIR) /1 /2023 ()
484	ABLAPL/0000353/2023	STATE OF ODISHA S. KAMESWAR RAO VS	ARJEET MISHRA VS	// GOLANTHARA (BERHAMPUR) /1 /2023 ()
485	ABLAPL/0000354/2023	STATE OF ODISHA DHARAMRAJ @ DHARMARAJ HANSDAH VS	BIBHUTI BHUSAN SWAIN VS	// BARIPADA TOWN /1085 /2022 ()
486	ABLAPL/0000355/2023	STATE OF ODISHA SANTANU SAMAL VS	SUSANTA KUMAR BARAL VS	// NIHALPRASAD /244 /2022 ()
487	ABLAPL/0000356/2023	STATE OF ODISHA RAJENDRA SAHU @ RAJENDRA SAHOO @ KANHU VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /242 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0000357/2023	PRAHALLAD PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /317 /2022 () //
489	ABLAPL/0000358/2023	BISWAJIT PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIANTA P.S. /475 /2022 () //
490	ABLAPL/0000359/2023	SUDAM SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NAKTIDEUL /62 /2022 () //
491	ABLAPL/0000360/2023	ARDHENDU KUMAR DAS VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	ODAGAON /103 /2022 () //
492	ABLAPL/0000361/2023	RAKESH KUMAR BALIARSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /310 /2022 () //
493	ABLAPL/0000362/2023	CHANDAN KUMAR BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /456 /2022 () //
494	ABLAPL/0000363/2023	BIKI BAGARTY @ SUDHANSU BAGARTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	LOISINGHA(BOLANGIR) /1 /2023 () //
495	ABLAPL/0000364/2023	TRILOCHAN MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /292 /2022 () //
496	ABLAPL/0000365/2023	JAYA PRAKASH MISHRA VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR TOWN /303 /2016 () //
497	ABLAPL/0000366/2023	ASIMA TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	PURI TOWN /381 /2022 () //
498	ABLAPL/0000367/2023	BARABARA PARIDA VS STATE OF ODISHA	BIKRAM RATH VS	BARAMBA /3 /2023 () //
499	ABLAPL/0000368/2023	DHARAMRAJ @ DHARMRAJ HANSDAH	BIBHUTI BHUSAN SWAIN	BARIPADA TOWN /1084 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :09/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0000369/2023	BASANTA BISWAL	ALOK KUMAR PANDA	CHANDANPUR /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0000370/2023	KHETRAMANI PRADHAN @ PAPU PRADHAN	SARAT KUMAR JENA	KHALLIKOTE /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	CONTC(CP)/0000149/2011	BHAWANI SHANKAR JOSHI	M.K.MOHANTY	//
		VS	VS	()
		KRUSHNA CHANDRA SETHI		//
503	CONTC(CP)/0000189/2013	KASINATH ROUT	MANAS PATI	//
		VS	VS	()
		SURESH CHANDRA MOHAPATRA		//

ORISSA HIGH COURT

MISC CASES FILED on :09/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 CONTC(CPC)/34/2015	NARASINGH NAYAK-MP	
2	1/2023 ITA/6/2023	MANOJ KUMAR DASH-MP	KANANBALA ROYCHOUDHURY
3	2/2023 ITA/6/2023	MANOJ KUMAR DASH-MP	KANANBALA ROYCHOUDHURY
4	2/2023 WPC(OA)/1818/2017	PURNAMASI DAS-MP	ROHIT RANJAN RAY
5	2/2023 CONTC(CPC)/238/2014	BIRABAR SENAPATI-MP	M/S SHASHI BUSAN JENA
6	3/2023 CRLMA/7/2023	KAHEKASHA NOOR-MP	RAJKISHORE SWAIN
7	3/2023 CONTC(CPC)/238/2014	BIRABAR SENAPATI-MP	M/S SHASHI BUSAN JENA
8	5/2023 CONTC/7858/2022	SURESH KUMAR MOHAPATRA-MP	ADV.
9	5/2023 CMAPL/84/2020	SURENDRA BEHERA-MP	MANAS RANJAN DAS
10	6/2023 WPC(OAC)/4543/2016	UMESH CHANDRA PATTANAIK-MP	M/S LAXMAN PRADHAN
11	6/2023 CMAPL/85/2020	TANKADHAR MEHER-MP	MANAS RANJAN DAS
12	7/2023 MATA/7/2023	DUAN SAGAR MAHANANDA-MP	KIRTAN DANG
13	7/2023 STREV/2/2023	M/S. BHARAT EARTH MOVERS LTD.-MP	CHITTARANJAN DAS
14	7/2023 CMAPL/423/2022	PRADIP KUMAR PATTNAIK-MP	JANAKI KANTA MAHAPATRA
15	8/2023 STREV/2/2023	M/S. BHARAT EARTH MOVERS LTD.-MP	CHITTARANJAN DAS
16	8/2023 MATA/236/2022	SHYAMA SUNDAR SWAIN-MP	SUSANTA KUMAR DASH
17	8/2023 LAA/70/2022	PRATIMA RAJPUT-MP	ABINASH ROUTRAY
18	9/2023 MATA/146/2022	ANNAPURNA NAYAK@DASH-MP	SUBASH CHANDRA ACHARYA
19	10/2023 CRLREV/12/2023	SIPU NAIK-MP	MANAS KUMAR CHAND
20	10/2023 CRLMP/45/2023	JHUNULATA SAHOO-MP	ASHOK KUMAR SARANGI
21	11/2023 CRLREV/13/2023	MANAS KUMAR SAHU @ MANAS SAHU-MP	SUJATA JENA
22	12/2023 CRLREV/1/2023	ARATA SWAIN-MP	BHABANI SHANKAR DASPARIDA
23	13/2023 CRLREV/4/2023	BISWAJIT PATTNAIK-MP	SIDHARTHA DAS
24	14/2023 CRLREV/531/2022	SUSHANTA KUMAR SAHOO-MP	
25	17/2023 RSA/225/2022	UPENDRA DALEI-MP	DWARIKA PRASAD MOHANTY
26	18/2023	NARAYAN PALLEI-MP	MAHESWAR MOHANTY

27	RSA/227/2022 18/2023 FAO/480/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. SUDEEP KUMAR SANGI	
28	19/2023	BUDHADEV DAS-MP	HARIPAD MOHANTY
29	RSA/387/2022 20/2023	GOKULANANDA JOSHI-MP	M/S. S.D.DAS
30	RSA/286/2003 21/2023	MOHAN CHARAN NAIK-MP	CHITTARANJAN PATTNAIK
31	RSA/7/2023 22/2023	MOHAN CHARAN NAIK-MP	CHITTARANJAN PATTNAIK
32	RSA/7/2023 23/2023	PADAN JENA-MP	TRILOCHAN PANIGRAHI
33	RSA/62/2022 26/2023	SRIKRUSHNA ROUT @ KALIA-MP	SATYABHUSAN DAS
34	MACA/16/2023 27/2023	MAHESWAR MISHRA-MP	M/S.ANUP KU.JENA
35	MACA/699/2017 28/2023	BIDESHI SAHU-MP	JAGABANDHU SAHU
36	MACA/17/2023 28/2023	PURNAMASI SAHU-MP	PRAFULLA CHANDRA DAS
37	CMP/26/2023 29/2023	MD.ZAFAR NOOR-MP	ABINASH ROUSTRAY
38	CMP/243/2022 29/2023	BIDESHI SAHU-MP	JAGABANDHU SAHU
39	MACA/17/2023 30/2023	M/S SHUBHRA PRIYAMVADA FOUNDATION, GUJURAT-MP	MUSANTA KUMAR DASH
40	CMP/28/2023 30/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
41	MACA/18/2023 31/2023	SANJU MALIK @ JENA-MP	SILABHADRA SASTRY
42	CMP/30/2023 31/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD-MP	DEBMOHAPATRA
43	MACA/19/2023 32/2023	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.-MP	S.KALLOL GHOSH
44	MACA/87/2019 32/2023	DIBAKAR BHOI-MP	APARESH BHOI
45	CMP/31/2023 33/2023	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.-MP	S.KALLOL GHOSH
46	MACA/88/2019 34/2023	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD-MP	S.KALLOL GHOSH, M/S A.A. KHAN, S.K. MISHRA, S
47	MACA/89/2019 34/2023	JYOSHNAMAYEE DAS-MP	M/S.MADAN MOHAN DAS, R.N.BEHERA, L.K.PADHI, S
48	WA/187/2019 35/2023	PRINCIPAL ACCOUNTANT GENERAL(A AND E)-MP	SAROJ KUMAR DAS
49	WA/133/2020 35/2023	SURAJ AUTOMOBILES,PANCHAMAHALA,ANGUL-MP	TUSAR KUMAR MISHRA
50	MACA/327/2022 36/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
51	WA/16/2023 37/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
52	WA/16/2023 38/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
53	WA/16/2023 39/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
54	WA/17/2023 40/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
55	WA/17/2023 41/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
56	WA/17/2023 42/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
57	WA/18/2023 43/2023	KABULA KHAN-MP	
	BLAPL/10210/2022		

58	43/2023 WA/18/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
59	44/2023 BLAPL/227/2023	SUNIL KUMAR-MP	BISWAJIT TRIPATHY
60	44/2023 WA/18/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
61	45/2023 WA/19/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
62	45/2023 BLAPL/9170/2022	BALESWAR SUKRI @ BALESHWAR SUKRI @ TULU RANA	AMRANTA NARAYAN PATTANAYAK
63	46/2023 WA/19/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
64	46/2023 BLAPL/938/2021	KULDIP SINGH-MP	SUCHIT KUMAR NAYAK, M/S. NIRANJAN LENKA,H.K
65	47/2023 WA/19/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
66	47/2023 BLAPL/5783/2022	SANDEEP KUMAR-MP	DUSHMANTA SAHOO
67	48/2023 BLAPL/11393/2021	BHIMASEN MAHARANA-MP	
68	48/2023 WA/20/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
69	49/2023 WA/20/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
70	49/2023 BLAPL/11931/2022	BISHNU PRASAD SAHU-MP	SIDDHARTHA SAMAL, M/S.YASOBANT DAS, SR.ADV
71	50/2023 WA/20/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
72	51/2023 WA/21/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
73	52/2023 WA/21/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
74	53/2023 WA/21/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
75	54/2023 WA/22/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
76	55/2023 WA/22/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
77	56/2023 WA/22/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
78	57/2023 WA/23/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
79	57/2023 CRLA/892/2019	JAGADISH KISHAN-MP	S.S.RAY(2)
80	58/2023 CRLA/725/2017	TIK@HRUDANANDA DAS-MP	M/S.MANAS RANJAN KHATUA
81	58/2023 WA/23/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
82	59/2023 CRLA/967/2022	JAGA@JAGAN JENA-MP	DEVASHIS PANDA
83	59/2023 WA/23/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
84	60/2023 WA/24/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
85	60/2023 CRLA/50/2018	SUJIT KARNA-MP	M/S. TAPASWINI SINHA,P.K.NAYAK,G.SAMAL,M/S.AM
86	61/2023 WA/24/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
87	61/2023 CRLA/28/2023	BASANTA KUMAR SETHY-MP	RAMANI KANTA PATTANAIAK
88	62/2023 CRLA/28/2023	BASANTA KUMAR SETHY-MP	RAMANI KANTA PATTANAIAK
89	62/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

90	WA/24/2023 63/2023 CRLA/31/2023	JITENDRA KUMAR MOHARANA @ JITU @ JITENDRA MAHARAJA DWIBEDI	SURYAKANTA DWIBEDI
91	63/2023 WA/25/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
92	64/2023 CRLA/31/2023	JITENDRA KUMAR MOHARANA @ JITU @ JITENDRA MAHARAJA DWIBEDI	SURYAKANTA DWIBEDI
93	64/2023 WA/25/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
94	65/2023 CRLA/31/2023	JITENDRA KUMAR MOHARANA @ JITU @ JITENDRA MAHARAJA DWIBEDI	SURYAKANTA DWIBEDI
95	65/2023 WA/25/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
96	66/2023 WA/26/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
97	66/2023 CRLA/33/2023	SATYA PRAKASH BEHERA-MP	BANSHIDHAR BAUG
98	67/2023 CRLA/33/2023	SATYA PRAKASH BEHERA-MP	BANSHIDHAR BAUG
99	67/2023 WA/26/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
100	68/2023 WA/26/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
101	68/2023 CRLA/34/2023	RAMA CHANDRA BEHURA-MP	DEBA PRASAD DAS
102	69/2023 WA/27/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
103	69/2023 CRLA/34/2023	RAMA CHANDRA BEHURA-MP	DEBA PRASAD DAS
104	70/2023 WA/27/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
105	70/2023 CRLA/35/2023	SUBASH KHUNTIA-MP	SURYAKANTA DWIBEDI
106	71/2023 CRLA/35/2023	SUBASH KHUNTIA-MP	SURYAKANTA DWIBEDI
107	71/2023 WA/27/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
108	72/2023 WA/28/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
109	72/2023 CRLA/35/2023	SUBASH KHUNTIA-MP	SURYAKANTA DWIBEDI
110	73/2023 WA/28/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
111	73/2023 CRLA/511/2022	NILAKANTHA PRADHAN-MP	NEPOLEON SAHANI
112	74/2023 WA/28/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
113	74/2023 ABLAPL/15561/2021	GAYATRI BEHERA-MP	
114	74/2023 CRLA/1066/2022	BUKUNI @ KHARABELA MAJHI-MP	CHANDAN SAMANTARAY
115	75/2023 WA/29/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	75/2023 CRLA/36/2023	GHASIRAM KHALPADIA @ KHORA-MP	SK. ZAFARULLA
117	75/2023 ABLAPL/16424/2022	RASMITA MALLICK-MP	
118	76/2023 CRLA/36/2023	GHASIRAM KHALPADIA @ KHORA-MP	SK. ZAFARULLA
119	76/2023 WA/29/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	76/2023 ABLAPL/9476/2022	ANANTA MISHRA-MP	

121	77/2023 ABLAPL/15144/2022	NIRAKAR SAMAL-MP	
122	77/2023 WA/29/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	78/2023 ABLAPL/14599/2022	SUNDAR KUMBHAR-MP	
124	79/2023 ABLAPL/13329/2022	ASHOK @ ISHAK MAHANANDA-MP	SURYAKANTA DWIBEDI
125	80/2023 ABLAPL/13181/2022	BADAL @ SANDIP NAIK-MP	
126	81/2023 ABLAPL/4636/2022	SURYA RANJAN PRADHAN-MP	
127	82/2023 ABLAPL/13724/2022	SUBAL BARIK-MP	
128	83/2023 ABLAPL/2896/2022	AKHIL KUMAR PUROHIT-MP	
129	84/2023 CRLMC/2562/2022	JAGANNATH DAS-MP	GOPAL PRASAD JENA
130	84/2023 ABLAPL/3389/2022	CHINMAYA KUMAR MISHRA-MP	
131	85/2023 ABLAPL/729/2021	SANJAY JENA @ SANJAY KUMAR JENA-MP	
132	85/2023 CRLMC/4000/2022	SHASANKA JENA@SHASHANKA SHEKHAR JENA-MP	JAJATI KESHARI KHUNTIA
133	86/2023 CRLMC/4284/2022	SARAT PRADHAN-MP	PRATAP CHANDRA MISHRA
134	86/2023 ABLAPL/15438/2022	GAGAN BHOI-MP	
135	87/2023 CRLMC/4305/2022	BHASKAR CHANDRA MALLICK-MP	PRATAP CHANDRA MISHRA
136	87/2023 ABLAPL/16413/2022	AKSHAYA KUMAR NAYAK-MP	
137	88/2023 CRLMC/3946/2022	KANHU@TAPAS KUMAR JENA-MP	RABI NARAYAN BEHERA
138	88/2023 ABLAPL/16415/2022	BHOLA @ SUSANTA KUMAR BHOI-MP	
139	89/2023 CRLMC/3776/2022	BABULA BAGH-MP	
140	89/2023 ABLAPL/16263/2021	PUSPALATA BARADA-MP	
141	90/2023 ABLAPL/9466/2022	DUSMANTA KUMAR NAIK-MP	
142	90/2023 CRLMC/115/2023	MANOJ BAGH-MP	SURYAKANTA DWIBEDI
143	91/2023 ABLAPL/18847/2019	MINATI LATA BEHERA @MINATI-MP	
144	91/2023 CRLMC/116/2023	RABINDRA SETHI-MP	SK.ZAFARULLA
145	92/2023 CRLMC/117/2023	JAMBU@JANARDAN KHATEI-MP	BINAYA BHUSAN ROURAY
146	92/2023 ABLAPL/16482/2022	RABI NARAYAN NANDA-MP	
147	93/2023 CRLMC/120/2023	BHASKARA SAHU-MP	TRILOCHAN NANDA
148	93/2023 ABLAPL/7961/2022	TULARAM HARIJAN-MP	
149	94/2023 CRLMC/123/2023	M.P.@CHANDAN KUMAR SWAIN-MP	AMITAV TRIPATHY
150	95/2023 CRLMC/125/2023	BANDANA NAYAK-MP	ANIRUDHA DAS
151	96/2023 CRLMC/127/2023	PRITAM SINGH SALUJA-MP	ANJAN KUMAR BISWAL
152	97/2023	M/S. SIDDHI VINAYAK LIFTERS-MP	BISWAJIT NAYAK

153	CRLMC/129/2023 98/2023	RANGALATA BEHERA-MP	SIDDHARTH GOUTAM DAS
154	CRLMC/131/2023 99/2023	LOKNATHA PRADHAN-MP	KARTIK CHANDRA TRIPATHY
155	CRLMC/130/2023 100/2023	AJIT KUMAR ROUT-MP	BASANTA KUMAR DAS
156	CRLMC/132/2023 101/2023	G.KRISHNA DAS-MP	DIPTI RANJAN BHOKTA
157	CRLMC/133/2023 102/2023	BUBUNA BEHERA@BIBHUTI-MP	DEVASHIS PANDA
158	CRLMC/135/2023 103/2023	BUBUNA BEHERA@BIBHUTI-MP	DEVASHIS PANDA
159	CRLMC/135/2023 104/2023	RAJ KUMAR BAG-MP	DHIRENDRA KUMAR MOHAPATRA
160	CRLMC/136/2023 105/2023	SOUBHAGYA MOHAPATRA-MP	AMIT KUMAR NATH
161	CRLMC/1838/2022 106/2023	PRAVAT SAGADIA-MP	ANUGRAHA NARAYAN SAMANTARAY
162	CRLMC/137/2023 107/2023	DIPU BEHERA-MP	KABIRAJ PRADHAN
163	CRLMC/138/2023 108/2023	SAMBIT KUMAR DAS@LIPU@SAMITI DAS-MP	MIHIR SAHOO
164	CRLMC/140/2023 109/2023	KALESWAR SAHOO-MP	TUSAR KUMAR MISHRA
165	CRLMC/141/2023 110/2023	KESHAB PARIDA-MP	
166	CRLMC/3866/2022 111/2023	JAGDISH HARIJAN @ DEBIRI-MP	
167	CRLMC/1584/2020 294/2023	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA
168	WP(C)/6837/2022 295/2023	AKSHYA KUMAR ROUTARAY-MP	BHABANI SANKAR TRIPATHY (1)
169	WP(C)/556/2023 296/2023	BIRANCHI NARAYAN MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
170	WP(C)/557/2023 297/2023	SUNIL KUMAR ROUL-MP	PRAFULLA KUMAR MOHAPATRA
171	WP(C)/37175/2022 298/2023	DR. RAJINDER KUMAR MISHRA-MP	BHABANI SANKAR TRIPATHY (1)
172	WP(C)/560/2023 299/2023	PADMAVATI BARIK-MP	BIDYADHAR MANSINGA
173	WP(C)/574/2023 300/2023	GODIPADA GRAM PANCHAYAT, SARANKUL, NAYAGARH-MP	BIPIYA KUMAR NAYAK (3)
174	WP(C)/575/2023 301/2023	NALINI PAIK-MP	SRINIVAS MOHANTY
175	WP(C)/576/2023 302/2023	AF ENTERPRISES LTD., NEW DELHI-MP	AKASH BHUYAN
176	WP(C)/579/2023 303/2023	M/S.VARUN BEVERAGES LTD. JAGATPUR-MP	SHIBASHISH MISRA
177	WP(C)/589/2023 304/2023	HIMANSU BHUSAN-MP	M/S.S.P.MISRA
178	WP(C)/12817/2004 305/2023	DHRUBANANDA PRUSTY-MP	MANAS PATI
179	WP(C)/595/2023 306/2023	HIMANSU BHUSAN-MP	M/S.S.P.MISRA
180	WP(C)/13108/2004 307/2023	HIMANSU BHUSAN-MP	M/S.S.P.MISRA
181	WP(C)/13109/2004 308/2023	HIMANSU BHUSAN-MP	M/S.S.P.MISRA
182	WP(C)/13110/2004 309/2023	GOPAL CHARAN SAHOO-MP	JIBANANANDA MOHANTY
183	WP(C)/31736/2022 310/2023	AMIR KHAN-MP	
	WP(C)/34419/2022		

184	311/2023 WP(C)/614/2023	LAXMIKANTA DHARUA-MP	RAMESH KUMAR SAHOO
185	312/2023 WP(C)/11567/2022	KISHORE KUMAR MOHARANA-MP	DR.BINODA KUMAR MISHRA
186	313/2023 WP(C)/617/2023	RINA SETHY-MP	PRABIR KUMAR RAY
187	314/2023 WP(C)/627/2023	HARIBANDHU SAMANTARAY-MP	RABI NARAYAN BEHERA
188	315/2023 WP(C)/30606/2022	SUBARNA NAYAK-MP	SISIR DAS
189	316/2023 WP(C)/30606/2022	SUBARNA NAYAK-MP	SISIR DAS
190	317/2023 WP(C)/3929/2018	GIRIDHARI PRUSTY-MP	
191	318/2023 WP(C)/630/2023	UDASA SUNYA PARAMBRAHMA, JAJPUR-MP	SUBHRANSU BHUSAN MOHANTY
192	319/2023 WP(C)/629/2023	HRUDANANDA MAHANA-MP	MANOJ KUMAR MOHANTY
193	320/2023 WP(C)/634/2023	SHYAM SUNDAR PRADHAN-MP	PRASANNA KUMAR NAYAK 1
194	321/2023 WP(C)/635/2023	RUSHINATH SAHU-MP	ROHIT RANJAN RAY
195	322/2023 WP(C)/636/2023	MAMITA BEHERA-MP	BANSHIDHAR BAUG
196	323/2023 WP(C)/642/2023	KALIPADA DUTTA-MP	PRAVASH CHANDRA JENA
197	324/2023 WP(C)/17961/2022	AITA KISAN-MP	
198	325/2023 WP(C)/647/2023	PRAFULLA KUMAR DAS-MP	SATYAJIT MOHAPATRA
199	326/2023 WP(C)/646/2023	PRABHU PRASAD GADNAYAK-MP	UPENDRA KUMAR SAMAL
200	327/2023 WP(C)/648/2023	SACHIDANANDA NANDA-MP	LALIT MOHAN NANDA
201	328/2023 WP(C)/649/2023	LAXMI VARMA-MP	UPENDRA KUMAR SAMAL
202	329/2023 WP(C)/651/2023	AMAR CHADNRA VERMA-MP	UPENDRA KUMAR SAMAL
203	330/2023 WP(C)/34647/2022	BIRENDRA PANDA-MP	
204	331/2023 WP(C)/652/2023	MEHERBAN ALLI KHAN-MP	SUBASH CHANDRA PUSPALAKA
205	332/2023 WP(C)/654/2023	RAMESH CHANDRA DIGAL-MP	BIBHUTI BHUSAN MISHRA
206	333/2023 WP(C)/655/2023	MD.NAUSAD ALI-MP	SUBASH CHANDRA PUSPALAKA
207	334/2023 WP(C)/657/2023	SAJID KHAN-MP	SUBASH CHANDRA PUSPALAKA
208	335/2023 WP(C)/656/2023	PRASANTA KUMAR DASH-MP	RAJIB RATH
209	336/2023 WP(C)/659/2023	SAGAR KUMAR BEHERA-MP	SUBASH CHANDRA PUSPALAKA
210	337/2023 WP(C)/35596/2022	SRINIBAS MISHRA-MP	SOUMYA RANJAN MOHANTY
211	338/2023 WP(C)/661/2023	SAMABARI MOHANTA-MP	AMITAV TRIPATHY
212	339/2023 WP(C)/662/2023	MANAS @ KUMAR GUIN-MP	SUBASH CHANDRA PUSPALAKA
213	340/2023 WP(C)/665/2023	HRUSHIKESH DAS-MP	AGASTI KANUNGO
214	341/2023 WP(C)/35168/2022	RIKHIRAM CHANDRAKAR-MP	
215	342/2023	SAKTHI SUGARS LTD.-MP	M/S PRAKASH KUMAR JENA

216	WP(C)/588/2019 343/2023	RAVENSHAW UNIVERSITY, CUTTACK-MP	SARADA PRASANNA SARANGI
217	WP(C)/506/2023 344/2023	RAVENSHAW UNIVERSITY, CUTTACK-MP	SARADA PRASANNA SARANGI
218	WP(C)/508/2023 345/2023	PETROLEUM DEALERS ASSOCIATION, ODISHA-MP	DWARIKA PRASAD MOHANTY
219	WP(C)/677/2023 346/2023	DEBI PRASAD DAS-MP	
220	WP(C)/35981/2022 347/2023	AJIT KUMAR RAY-MP	
221	WP(C)/34523/2022 348/2023	AJAYA KUMAR ROUT-MP	AMIYA KUMAR MOHANTY
222	WP(C)/681/2023 349/2023	M/S.MAA CHANDI STONE CRUSHING-MP	ARUN KUMAR BUDHIA
223	WP(C)/11681/2020 350/2023	M/S.BIGYAN CONSTRUCTION PVT.LTD, PATIA-MP	PRABODHA CHANDRA NAYAK
224	WP(C)/696/2023 351/2023	JINDAL STAINLESS LTD (JSL LTD.), JAJPUR-MP	VENUGOPAL MOHAPATRA
225	WP(C)/704/2023 352/2023	CHANDRABHANU DAS-MP	RABINDRA KUMAR PRUSTY
226	WP(C)/703/2023 353/2023	CHANDRABHANU DAS-MP	RABINDRA KUMAR PRUSTY
227	WP(C)/703/2023 354/2023	GANGADHAR BEHERA-MP	AMIT PRASAD BOSE
228	WP(C)/706/2023 355/2023	CHANDRABHANU DAS-MP	RABINDRA KUMAR PRUSTY
229	WP(C)/703/2023 356/2023	JAYANT KUMAR MISHRA-MP	
230	WP(C)/33731/2022 357/2023	NILADRI BESRA-MP	BHARAT BHUSAN ROURAY
231	WP(C)/21592/2022 358/2023	SWAGATIKA SAHOO-MP	DURGESH NARAYAN RATH
232	WP(C)/1491/2022 359/2023	RENUBALA BEHERA-MP	NAGEN KUMAR BARICK
233	WP(C)/711/2023 360/2023	INDIAN NATIONAL TRUS-MP	M/S.G.P.MOHANTY,P.K.PANDA
234	WP(C)/2034/2007 361/2023	SIRAJ KHAN-MP	SAMVIT MOHANTY
235	WP(C)/721/2023 362/2023	PRAFULLA KUMAR SENAPATI-MP	PRADEEP KUMAR SAHOO
236	WP(C)/723/2023 363/2023	UMAKANTA GHADEI-MP	DEVASHIS PANDA
237	WP(C)/725/2023 364/2023	BABUL CHARAN ROUT-MP	KUNAL KUMAR SWAIN
238	WP(C)/733/2023 365/2023	KAILASH CHANDRA BISWAL-MP	
239	WP(C)/31709/2022 366/2023	PRIYABRATA BEHERA-MP	M/S.TANMAY MISHRA
240	WP(C)/13280/2018 367/2023	JAGANNATH BEHERA-MP	M/S.TANMAY MISHRA
241	WP(C)/13281/2018 368/2023	BIKRAM SWAIN-MP	M/S.TANMAY MISHRA
242	WP(C)/13282/2018 369/2023	SANJIB KU.DASH-MP	M/S.TANMAY MISHRA
243	WP(C)/13283/2018 370/2023	SHYMAGHAN PANI-MP	M/S.TANMAY MISHRA
244	WP(C)/13284/2018 371/2023	DILLIP KUMAR MAHANTA-MP	M/S.TANMAY MISHRA
245	WP(C)/13285/2018 372/2023	PRATAP RUDRA PANDA-MP	M/S.TANMAY MISHRA
246	WP(C)/13286/2018 373/2023	HARADHAN DEBNATH-MP	M/S.TANMAY MISHRA
	WP(C)/13287/2018		

247	374/2023 WP(C)/756/2023	M/S PRADEEP KUMAR MISHRA-MP	DEBARAJ MOHANTY
248	375/2023 WP(C)/758/2023	SHRINIBAS PARIDA-MP	SWAPNA KUMAR OJHA
249	376/2023 WP(C)/759/2023	GOBIND AGARWALLA-MP	AJAYA NAYAK
250	377/2023 WP(C)/5097/2022	M/S.SHREE RANKINI METALS PVT. LTD.,CUTTACK-MP	UMESH CHANDRA BEHURA